GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:414
ANSWERED ON:07.07.2009
ASADHA SAKA NATIONAL INVESTIGATION AGENCY
Mahtab Shri Bhartruhari

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Investigation Agency (NIA) has been set up;
- (b) if so, the details thereof;
- (c) whether the Government has received views of the States in this regard; and
- (d) if so, the details and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) & (b): The National Investigation Agency (NIA) has been constituted and the Director General, has been appointed and assumed office 217 additional posts have been sanctioned. The National Investigation Agency has been assigned three cases for investigation and prosecution.
- (c) & (d): The National Investigation Agency has been constituted under an Act of Parliament which was passed after due debate and discussion, for investigation and prosecution of offences affecting the sovereignty, security and integrity of India, security of State, friendly relations with foreign states and Acts enacted to implement international treaties agreements and conventions, falling under the Acts listed in the Schedule to the National Investigation Agency Act, 2008. It would operate in a concurrent, jurisdiction framework and take up selected cases.

The provisions of the Act were also deliberated upon in the Conference of Chief Ministers on internal security held on 6.1.2009. Following the Conference, the Home Minister has also written to all the Chief Ministers detailing and explaining the scope, extent and application of the provisions of the Act, wherein it had also been indicated that if there are any questions on doubts they would be clarified. Response has been received from some States and the position has been clarified.